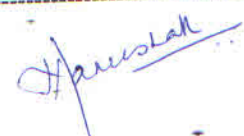


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.04.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA)/ No.12/ BB/17		For Order	230- 232	Ruukki Metals Trading & Marketing India(P) Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	MANEESHA KONGOLI 9620209706	APPLICANTS	

Counsel for petitioner is present. Heard him in part. For continuation, list it on 25.04.2017.

Counsel is directed to clarify certain points raised by the Tribunal.


MEMBER (J)


MEMBER (T)